

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). The viral Encephalitis; may be caused due to encephalitis and nonparalytic poliomyelitis, rabies, mumps meningo-encephalitis; cerebral malaria; dengue/haemorrhagic fever etc. and each disease is caused by some specific virus. Only Japanese Encephalitis usually causes epidemic outbreaks. There has been no cases of Japanese Encephalitis reported so far in Delhi. During 1988, 112 deaths were reported from 12 major hospitals of Delhi due to viral encephalitis.

(c) There is no specific treatment available for the viral encephalitis. Only symptomatic and other supportive treatment is given. The other control measures are directed towards reduction of mosquito vector by anti-larval and residual insecticidal spray.

Allotment of Plots/Flats to the non-resident Indians by DDA

1056. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether MIG flats or plots are allotted by DDA to the Non-Resident Indians in Delhi;

(b) if so, the details thereof;

(c) whether there flats or plots are made available to them on cash payment in Foreign Exchange; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d). There is no specific scheme under which plots and MIG flats are allotted by the DDA to the Non-resident Indians. The non-resident Indians can purchase plots in open auction. No separate record of the flats/plots purchased by the Non-Resident Indians is maintained by the Delhi Development Authority.

Environmental Clearance for Jurala Project

1057. SHRI V. SOBHANADREESWARA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Jurala Project is awaiting clearance from environmental angle;

(b) if so, the reasons for delay in according the necessary clearance; and

(c) when the clearance is expected to be accorded?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) and (c). The project was rejected in October, 1987 due to non-furnishing of the requisite environmental data and Action Plans.

Government accommodation to former Prime Minister

1058. SHRI BHATTAM SRIRAMAMURTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any Government accommodation for residential purposes has recently been offered to one of the former Prime Ministers; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Flat No. CII/75, Dr. Zakir Hussain Marg on rent free basis to Shri Gulzari Lal Nanda former Prime Minister of India.

Modernisation of Textile Mills Managed by NTC

1059. SHRI HUSSAIN DALWAI: Will the Minister of TEXTILES be pleased to state:

(a) the policy of the Union Government with regard to the modernisation of old